

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 8th February, 1978.  
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NOTIFICATION  
INCOME TAX

NO.2167(F.NO.203/10/78-ITA,II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, read with rule 6(ii) of the Income-tax Rules, 1962 under the category of "Scientific research association" in the field of medical research, subject to the following conditions :-

- 1) That the institution will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- 2) That the institution will furnish annual returns of its scientific research activities to the Council for each financial year by 15th May each year at the latest, in such form as may be laid down and intimated to them for this purpose.

INSTITUTION

CHILDREN'S ORTHOPEDIC HOSPITAL, BOMBAY.

This notification is effective for a period of two years from 27.12.77 to 26.12.1979.

Sd/-  
(P.N. JHINGON)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to :-

1. All Commissioners of Income-tax. (2 copies).
2. Directors of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, Ansari Nagar, New Delhi with reference to their letter No.18/16/74-AA,II dated 5th Jan. 1978.
5. Dr. (Mrs.) Gulbanoo Premji, General Secretary, the Society for the rehabilitation of crippled Children's Orthopedic Hospital, Hazi Ali Park, Clerk Road, Mahalaxmi., Bombay-400034., with reference to her letter No.SRCC/662/77 dated 15th December, 1977.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(RS&P). (5 copies).

Sd/-  
(P.N. JHINGON)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

NO.CC/ITA.II/2084/527/RSP/78.

AUTHORISED FOR ISSUE

*[Signature]*  
(Miss Gita Eripalani)  
Asst. Director of Inspection (RS&P).